

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**IA No. 186 & 187 of 2014 in  
DFR No. 360 of 2014**

**Dated : 7<sup>th</sup> August, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**In the matter of**

**M/s Him Chemicals Ltd.**

**... Appellant(s)**

**Versus**

**Himachal Pradesh Electricity Regulatory  
Commission & Anr.**

**.... Respondent(s)**

**Counsel for the Appellant(s) :**

**Counsel for the Respondent(s) : Mr. Rinku Gautam, JD (HERC)  
Mr. Anand K. Ganesan and  
Ms. Mandakini Ghosh for R-2**

**ORDER**

It is represented that the order dated 16.07.2014 of this Tribunal has been complied with and the compliance report has been submitted in the Registry.

Accordingly, Registry is directed to number the Appeal and post the matter Admission on **19.08.2014.**

**(Rakesh Nath)  
Technical Member  
mk/kt**

**(Justice M. Karpaga Vinayagam)  
Chairperson**